COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 238 OF 2015 APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND APPEAL NO. 12 OF 2016

Dated: 9th May, 2018

In the matter of

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 238 OF 2015

Gujarat Granito Manufacturers Association Vs.			Appellant(s)
	ujarat Electricity Regulatory Commission & Ors		Respondent(s)
Counsel for the Appellant(s) :	Mr. Nitish Ojha		
Counsel for the Respondent(s) :	Ms. Suparna Srivastava Ms. Sanjana Dua for R-1		
	Ms. Ranjitha Ramachandran Mr. Shubham Arya Mr. Pulkit Agrawal for R-2 & R-3		
<u>APPEAL NO. 269 O</u>	F 2015 & IA NO. 434 OF 2015		
In the matter of: Essar Power Gujarat Ltd. Vs.			Appellant(s)
Gujarat Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh Ms. Ankita Bafna		
Counsel for the Respondent(s) :	Ms. Suparna Srivastava Ms. Sanjana Dua for R-1		
	Ms. Ranjitha Ramachandran Mr. Shubham Arya Mr. Pulkit Agrawal for R-2 & R-3		
	Mr. Nitish Ojha for R-4		

APPEAL NO. 12 OF 2016

In the matter of: Essar Oil Ltd. Vs. Gujarat Electricity Regulatory Cor	mmission & Ors.	 Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh Ms. Ankita Bafna	
Counsel for the Respondent(s) :	Ms. Suparna Srivastava Ms. Sanjana Dua for R-1	
	Ms. Ranjitha Ramachandran Mr. Shubham Arya Mr. Pulkit Agrawal for R-2 & R-3	

<u>ORDER</u>

List these matters for hearing on 30.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vt